

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

M.A. 415 of 2006

O.A. 1202 of 1996

CPC 110 of 2001

CPC 148 of 2001

CPC 55 of 2005

O.A. 1497 of 1996

OFFICE COPY

Present : Hon'ble Dr. A.R. Basu, Administrative Member
Hon'ble Dr. D.K. Sahu, Judicial Member.

Shri A.K. Sanyal, son of Late
Rabindranath Sanyal, working as
Lab Asstt. Under C.M.T. (W/S),
S.E. Railway, Kharagpur,
Residing at Rly. Qtr. No. 290/B Unit-2
Old Development, P.O. Kharagpur,
Dist. Midnapore.

- Versus -

1. Union of India, service through
the General Manager, S.E. Railway,
Garden Reach,
Calcutta-700 043.
2. The Chief Project Manager,
South Eastern Railway, Kharagpur
Workshop.
3. The Chief Personnel Officer,
South Eastern Railway, Kharagpur.
4. Workshop Personnel Officer,
S.E. Railway, Kharagpur.
5. Chemist & Metallurgist,
S.E. Railway, Kharagpur.

... Respondents

For the applicant : Mr. A. Chakraborty, Counsel

Mr. B.P. Roy, Counsel.

For the respondents : Mrs. B. Banerjee, Counsel.

Mr. A.P. Dev, Counsel.

